

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE BENCH, CHENNAI  
IN**

**ORIGINAL APPLICATION No. 191 OF 2021 (SZ)  
(THROUGH VIDEO CONFERENCE)**

**IN THE MATTER OF:**

S.Sekar,  
Chennai.

...Applicant(s)

*Versus*

- 1) The Secretary,  
Ministry of Agriculture & Farmers Welfare,  
Government of India,  
Krishi Bhawan,  
Rajendra Prasad Road,  
New Delhi – 110001
- 2) The Chief Secretary / Chairperson,  
Tamil Nadu Wetland Authority and Chief Wildlife Warden,  
- Government of Tamil Nadu, Fort St. George,  
Chennai – 600009.
- 3) The Revenue Secretary,  
Tamil Nadu Revenue Department,  
Government of Tamil Nadu, Fort St. George,  
Chennai – 600009.
- 4) The Secretary,  
Tamil Nadu Agriculture Department,  
Government of Tamil Nadu, Fort St. George,  
Chennai – 600009.
- 5) The Secretary,  
Tamil Nadu Public Works Department,  
Government of Tamil Nadu, Fort St. George,  
Chennai – 600009.
- 6) The Director,  
Directorate of Town & Country Planning,  
No. 807, Anna Salai, Chennai 600 002.
- 7) R.P.Dharmalingam,  
S/o. (Late) Ramakrishnan,  
Plot No. 1379C, 6<sup>th</sup> Street,  
18<sup>th</sup> Main Road,  
Anna Nagar, (West) Chennai 600 040

- 8) The District Collector,  
Kancheepuram District,  
Kancheepuram.
- 9) The Chairman,  
Tamil Nadu Pollution Control Board,  
Chennai 600 032.
- 10) The District Forest Officer,  
Chengalpattu Division,  
5/9, Varadharajan Farms,  
Vandavasi Road, Kancheepuram – 603 501.

...Respondent(s)

**REPORT OF THE DISTRICT FOREST OFFICER, CHENGALPATTU**  
**DIVISION, KANCHEEPURAM**  
**HON'BLE NGT (SZ) VIDE ORDER DATED 20-09-2021**  
**IN O.A. NO. 191 OF 2021 (SZ)**

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SOUTHERN ZONE BENCH, CHENNAI**

**IN**

**ORIGINAL APPLICATION NO. 191 OF 2021**

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Hon'ble National Green Tribunal (SZ) order dated.20.09.2021 in OA No.191 of 2021 has given the following directions in Para No.13.

**Para 13**

In the meantime, the respondents are also directed to file their independent response regarding the allegations made in the application before the next hearing date.

As per the direction of the Hon'ble National Green Tribunal (SZ) the report on the allegations made in the application is submitted as follows.

The grievance in this application is regarding to the layout that the 7<sup>th</sup> respondent proposed to make in Survey No.441, 442, 443, 445, 446, 448, 460 & 469 of Ezhichur village, Sriperumbudur Taluk, Kancheepuram District. The proposed layout site is spread over 60.03 acres having boundary with Vadakkupattu Reserved Forest in the Northern and Eastern side. In this petition there are allegations of pollution to the water course on account of certain activities and also encroachment into the water channel and obstruction caused to the water channel which is leading to the forest area.

For the formation of above layout, No Objection Certificate was granted in the proceedings No.D/3592/12 Dt.15.06.2012 by The District Forest Officer, Chengalpattu Division, Kancheepuram (Copy enclosed) to Thiru.M.Sivaprakasam S/o. Murugaiah Thevar, No.11, Kariyankudi Chetti Street, Nagapattinam, (2) Thiru.N.Jayakumar, S/o.Natarajan, No.45 Santhavalli Street, Mylapore, Chennai -4 (3) Thiru.K.Narayanasamy S/o.Krishnan, Karaikal, (4) Thiru.M.M.Shaik dawood S/o.Mohamed Abdullah,

Mosque Street, Vettaikarairuppu, Nagapattinam and (5) M/s.Anuradha Madhavan W/o.Madhavan F4, Saikrupa Apartments, No.35 Taramani-100 Ft Road, Velachery, Chennai -42 for the purpose of layout at No.129, Ezhichur village, Sriperumbudur Taluk, Kancheepuram District in Survey No.441/1, 441/2, 442/1, 442/2A, 442/2B, 442/3A, 442/3B, 442/4A, 442/4B, 442/4C, 443/1A, 443/1B, 443/2A, 443/2B, 443/3A, 443/3B1, 443/3B2, 445/1A, 445/1B2, 445/2, 445/3, 445/4A1B, 445/4A2, 445/4B, 446/1A, 446/1B, 446/2, 448/2, 449/1A1, 449/1A2, 449/1B, 449/2, 460/2A2C1, 460/2A2C2, 460/2A2B, 460/2A2D1, 460/2B, 460/2A1,460/2A2D2, 460/2A2D3, 460/2A2A, 469A/3B2, 469A/3B1, 469A/4B1, 469A/4B2 under the following conditions.

1. A Compound wall over a height of 7 ft from ground level should be constructed all along the boundary of Reserved Forests in their patta land.
2. No house plots should be laid in the layout over a distance of 20 meters from the forest boundary.
3. No amount of water should either be drawn from forest area or be discharged into forest area.
4. No effluent / sewage to be inside the forest.
5. No disturbance including throwing debris, digging channels etc., should be carried out in the forest area or its buffer zone.

The Sivaprakasam and 4 others should ensure that there shall not be any disturbance to the eco-system of the nearby forest area by implementation of this project. There should not be any disturbance to flora and fauna of the Reserved Forest.

At present the compound wall over a height of 7 ft from ground level was not constructed all along the boundary of Reserved Forests in their patta land. As per the layout map, the areas all along the boundary of the Reserved Forest was allotted for the formation of park and road.

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As per the village Map of Ezhichur, a water channel form the Vadakkupattu Reserved Forest coming out of the Reserved Forest near forest boundary stone No.38 and enters into the Survey No.445 and passes through survey No.442 of the proposed layout and crosses Survey No.441, 438, 437 (outside the proposed layout) and again enters Survey No.460 of the proposed layout and finally drains into Ezhichur Lake. But in the field there is no trace of this Water Channel. The water from the Vadakkupattu Reserved Forest flows out from the forest near forest boundary stone No.38 and flows in the proposed layout as surface run off due to the absence of the above channel to reach the Ezhichur Lake. More over a small pond located in the Survey No.444 which is located totally outside the boundary of the proposed layout is at present available as a shallow depression.

Due to the absence of drainage channel from the boundary of the forest area to the Ezhichur Lake, the free flow of rain water is obstructed. Generally prolonged stagnation of water in particular area will create adverse soil condition. Hence, the proper drainage of rain water to be ensured.

The above facts are submitted before the Hon'ble National Green Tribunal for consideration.

  
K.S. Sathyamoorthy, I.F.S.,  
District Forest Officer,  
Chengalpattu Division,  
Kancheepuram.

ANNEXURE - I

PROCEEDINGS OF DISTRICT FOREST OFFICER, CHENGALPATTUR  
DIVISION, KANCHEEPURAM.

PRESENT: THIRU.P.JAYABALAN,  
DISTRICT FOREST OFFICER.

Proc. No.3592/12 D

Dt.15.06.2012.



Sub: FORESTS - No. Objection Certificate for  
Thiru.M.Sivaprakasam S/o.Murugaiyah Thevar, No.11,  
Kariyankudi Chetti Street, Nagapattinam,  
Thiru.N.Jayakumar, S/o.Natarajan, No.45 Santhavalli  
Street, Mylapore, Chennai -4, Thiru.K.Narayanasamy  
S/o.Krishnan, Karaikal and Thiru.M.M.Shaik dawood S/o.  
Mohamed Abdullah, Mosque Street, Vettaikaraniruppu,  
Nagapattinam and M/s.Anuradha Madhavan  
W/o.Madhavan, F4, Saikrupa Apartments, No.35  
Taramani-100Ft Road, Velachery, Chennai -42 - Regarding.

- Ref: 1. Thiru.M.Sivaprakasam and four others letter  
Dt.25.05.2012.
2. Forest Range Officer, Tambaram C.No.178/12  
Dated.05.06.2012.
3. Thiru.M.Sivaprakasam and 4 others undertaking in  
stamped paper dated 09.06.12.

\* \* \*

The No Objection Certificate is granted to  
(1).Thiru.M.Sivaprakasam S/o.Murugaiyah Thevar, No.11, Kariyankudi Chetti  
Street, Nagapattinam, (2).Thiru.N.Jayakumar, S/o.Natarajan, No.45  
Santhavalli Street, Mylapore, Chennai -4, (3). Thiru.K.Narayanasamy  
S/o.Krishnan, Karaikal, (4).Thiru.M.M.Shaik dawood S/o. Mohamed Abdullah,  
Mosque Street, Vettaikaraniruppu, Nagapattinam and (5). M/s.Anuradha  
Madhavan W/o.Madhavan, F4, Saikrupa Apartments, No.35 Taramani-100 Ft  
Road, Velachery, Chennai -42 for the purpose of layout at No.129, Ezhichur  
Village, Sriperumbudur Taluk, Kancheepuram District in Survey No.441/1,  
441/2, 442/1, 442/2A, 442/2B, 442/3A, 442/3B, 442/4A, 442/4B, 442/4C,  
443/1A, 443/1B, 443/2A, 443/2B, 443/3A, 443/3B1, 443/3B2, 445/1A,  
445/1B2, 445/2, 445/3, 445/4A1B, 445/4A2, 445/4B, 446/1A, 446/1B,  
446/2, 448/2, 449/1A1, 449/1A2, 449/1B, 449/2, 460/2A2C1, 460/2A2C2,  
460/2A2B, 460/2A2D1, 460/2B, 460/2A1, 460/2A2D2, 460/2A2D3,  
460/2A2A, 469A/3B2, 469A/3B1, 469A/4B1, 469A/4B2 under the following  
conditions.

1. A compound wall over a height of 7 Ft from ground level should be constructed all along the boundary of Reserved Forest in their patta land.

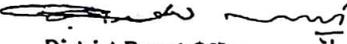
2. No house plots should be laid in the layout over a distance of 20 meters from the forest boundary.

3. No amount of water should either be drawn from Forest area or be discharged in to Forest area.

4. No effluent / sewage water to be let inside the forest.

5. No disturbance including throwing debris, digging channels etc., should be carried out in the forest area or its buffer zone.

The Sivaprakasam and 4 others should ensure that there shall not be any disturbance to the eco-system of the nearby forest area by implementation of this project. There should not be any disturbance to flora and fauna of the Reserved Forest.

  
District Forest Officer,  
Chengalpattu Division,  
Kancheepuram.

To

Thiru.M.Sivaprakasam and 4 others,  
S/o.Murugaiah Devar,  
No.11, Kariyankudi Chetti Street,  
Nagapattinam

Copy to Director of Town and Country Planning, No.807 Anna Salai, Chennai -2  
with reference to his letter No.7882/12 dated DL.08.05.2012.

Copy to Forest Ranger, Tambaram for enforcing the conditions in the No  
Objection Certificate.





معماری: ...  
 مهندسی: ...  
 تاریخ: ...

معماری: ...  
 مهندسی: ...  
 تاریخ: ...

معماری: ...  
 مهندسی: ...  
 تاریخ: ...

این نقشه بر اساس اندازه‌گیری‌های دقیق تهیه شده است. کلیه ابعاد و مساحت‌ها بر اساس این نقشه محاسب شده است. در صورت نیاز به تغییرات، باید با مهندس معمار مشورت شود.

این نقشه بر اساس اندازه‌گیری‌های دقیق تهیه شده است. کلیه ابعاد و مساحت‌ها بر اساس این نقشه محاسب شده است. در صورت نیاز به تغییرات، باید با مهندس معمار مشورت شود.

ردیف	شرح	مساحت (م <sup>2</sup> )	حجم (م <sup>3</sup> )	توضیحات
1	اتاق خواب	12.5	37.5	
2	اتاق پذیرایی	18.0	54.0	
3	اتاق آشپزخانه	8.0	24.0	
4	اتاق حمام	4.0	12.0	
5	اتاق سرویس	3.0	9.0	
6	اتاق خواب	12.5	37.5	
7	اتاق پذیرایی	18.0	54.0	
8	اتاق آشپزخانه	8.0	24.0	
9	اتاق حمام	4.0	12.0	
10	اتاق سرویس	3.0	9.0	
11	اتاق خواب	12.5	37.5	
12	اتاق پذیرایی	18.0	54.0	
13	اتاق آشپزخانه	8.0	24.0	
14	اتاق حمام	4.0	12.0	
15	اتاق سرویس	3.0	9.0	
16	اتاق خواب	12.5	37.5	
17	اتاق پذیرایی	18.0	54.0	
18	اتاق آشپزخانه	8.0	24.0	
19	اتاق حمام	4.0	12.0	
20	اتاق سرویس	3.0	9.0	
21	اتاق خواب	12.5	37.5	
22	اتاق پذیرایی	18.0	54.0	
23	اتاق آشپزخانه	8.0	24.0	
24	اتاق حمام	4.0	12.0	
25	اتاق سرویس	3.0	9.0	
26	اتاق خواب	12.5	37.5	
27	اتاق پذیرایی	18.0	54.0	
28	اتاق آشپزخانه	8.0	24.0	
29	اتاق حمام	4.0	12.0	
30	اتاق سرویس	3.0	9.0	

این نقشه بر اساس اندازه‌گیری‌های دقیق تهیه شده است. کلیه ابعاد و مساحت‌ها بر اساس این نقشه محاسب شده است. در صورت نیاز به تغییرات، باید با مهندس معمار مشورت شود.

معماری: ...